

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C', NEW DELHI
BEFORE SHRI N.S.SAINI, ACCOUNTANT MEMBER
AND
SHRI KULDIP SINGH, JUDICIAL MEMBER**

**ITA No.2497, 2498/Del./2016
(ASSESSMENT YEAR : 2007-08, 2008-09)**

Amrit Banaspati Company Ltd., A-95, Sector-65 Noida Uttar Pradesh (PAN : AABC6485H	Vs.	DCIT Central Circle Ghaziabad Respondent
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ASSESSEE BY : Sh. Rohit Jain, Ms. Meenal Goyal, Adv.
REVENUE BY : Shri Amit Kotoch, Sr.DR

Date of Hearing : 17.01.2019
Date of Order : 17.01.2019

ORDER

PER Bench :

1. Keeping in view the averments made by the appellants M/s. Amrit Banaspati Company Ltd., in the application dated 17th January , 2019 stating therein that the present appeals challenging the orders passed by Ld. CIT(A) qua assessment order u/s. 143(3) & 153A of the Act have become infructuous in view of the fact that assessee has already filed the appeal against the orders of Ld. CIT(A) dated 22.03.2018 and 05.04.2018 confirming the original

assessment framed u/s 143(3) of the Act, the present appeals have been dismissed as withdrawn having been become infructuous.

2. Consequently both the appeals stand dismissed.

Order pronounced in open court on this 17th January, 2019.

**Sd/-
(N.S.SAINI)
ACCOUNTANT MEMBER**

**Sd/-
(KULDIP SINGH)
JUDICIAL MEMBER**

Dated: 17 /01/ 2019

BR

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- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT(A)-XXVI, New Delhi.
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.

Date of dictation	17.01.2019
Date on which the typed draft is placed before the dictating Member	17.01.2019
Date on which the typed draft is placed before the Other Member	17.01.2019
Date on which the approved draft comes to the Sr. PS/PS	17.01.2019
Date on which the fair order is placed before the Dictating Member for pronouncement	17.01.2019
Date on which the fair order comes back to the Sr. PS/PS	25.01.2019
Date on which the final order is uploaded on the website of ITAT	25.01.2019
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	

